जरूरी नहीं है कि सारी डिमांडस एक साथ पूरी हो सकें।

SHRIMATI USHA MALHOTRA: Will the hon. Minister be pleased to state whelher they are thinking of constituting a committee to go into these grievances, because as things are, I feel, they are not being examined thoroughly and th£ demands are considered as a whole, as a lot, with the result that they are not getting a fair deal at all? I would request the hon. Minister to kindly state whether he is thinking actively om this to set up a committee t0 go into the various demands, legitimate demands.

SHRI B. SHANKARANAND: The answer is 'no',

MR. DEPUTY CHAIRMAN: Next question,

*402. *[Tlie questioner (Shri V. Gopalsamy') was absent. For answers,* vide *col.* . infra.]

Wrong Assessment about the Narmada and the Gandhinagar Dam

*403. SHRI KAILASH PATI MISHRA- Will the Minister of IRRIGATION b? pleased 1° state;

(a) whether a consultant of the Narmada Planning Agency had cautioned against disastrous consequences of implementing the present designed height of th. Narmada Dam which is based on the avail' ability assessment of water at 26 millio;! acre feet while the "observed river Hou series' have determined it to be 22.5 million acre feet, which in turn has proved ihat acquisition of vast areas of land was not necessary with the result that several incidental projects are now not feasible;

(b) whether it is a fact that the Gandhisagar Dam on the Chambal river was also .built on wrong assessment of availability of water at 5.6 million acre feet, resuming in unutilised capacity of 2 million acre feet making the acquisition of unsubmerged 42,500 awes of forest and farm land a wasfe; and

(c) if so, what are the details ia this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) The Chakmas, Narmada Planning Agency, Government of Madhya Pradesh, has intimated that the Agency has not entrusted to any expert the task of going into the question of availability of water in the Narmada River.

(b) Gandhisagar Reservoir on Chambal River has been planned and executed for a live storage capacity of 5.6 MAF (Mfiion Acre ft.) with a view to store surplus waters that flow from the catchment area in the years of good rainfall to have a carry over storage for use in the lean years of rainfall. Acquisition Of lands has been made to correspond to the live storage capacity.

(c) Does not arise.

श्री कैलाशपति मिश्र : उपसभापति महोदय, मैं आपके माध्यम से पूछ रहा हूं कि क्या भूगर्भशास्त्रियों ने नर्मदा प्रोजेक्ट के सम्बन्ध में सावधानी बरतने का आवेदन दिया था ?

श्री हरिनाथ मिश्र : मुझे इस तरह की कोई बात पता नहीं है। इस प्रसंग में मैं यह विशेष रूप से निवेदन करना चाहता हूं कि इस प्रोजेक्ट में बहुत बड़े-2 विधिवेत्ता और इंजीनियर्स शामिल थे। अगर आप की इजाजत हो तो मैं उन के नाम पढ़ सकता हूं। और उन्होंने यह निर्णय दे दिया दिसम्बर 1979 में और उस में स्पष्ट रूप से कहा गया है कि 45 वर्ष के बाद ही इस को किसी तरह से जांच हो सकती है। हमारा निर्णय फाइनल है सब बातों में।

श्री कैलाश पति मिश्र : मंत्री जी ने यह उत्तर तो दे दिया लेकिन वह भी जानते हैं और मैं भी कि बिहार में जो दो नदियां हैं कोसी और गंडक . . .

श्री उपसभापति : आप कहां चले गये। यह नर्मदा का प्रश्न है। इसी पर रहिये।

श्री कैलाश पति मिश्र : मैं नर्मदा पर ही आ रहा हूं। उन दोनों योजनाओं के कार्यान्वयन में इतनी अशुद्धियां भरी पड़ी हैं कि पूरी मात्रा में उनका लाभ नहीं मिल पाता। बी के संबंध में आप ने उदाहरण दिया। मैं जानना चाहता हूं कि लगभग 42500 एकड़ जंगल और कृषि लायक जमीन पर जो वहां के निवासी उजाड़ दिये गये, निकाल दिये गये उन के कंपेंसेशन के लिये आज तक आंदोलन चल रहा है। सरकार ने उस के लिये क्या व्यवस्था की है?

श्री हरिनाथ मिश्र : चम्बल योजना के बारे में मैंने निवेदन किया कि वहां तीन डयर्स में पानी इकट्ठा हो सके और उपलब्ध हो सके इस सब का ध्यान रखते हुए उस की स्टोरेज कैपेसिटी का निर्णय हुआ था। मैं प्रसंगवश यह बता दूं कि वह योजना 1950 के बाद शुरू हुई और आज से 20,22 वर्ष पहले वह योजना लागू भी हो गयी और स्टोरेज कैपेसिटी आदि का निर्णय उसी समय हुआ। हां यह कहा जा सकता है कि कुछ जमीन सबमर्ज हो गयी उस योजना में।

श्री उपसभापति : तो उस का मुआवजा दिया गया क्या?

श्री हरिनाथ मिश्र : अवश्य दिया गया।

SHRI DARBARA SlNGH; The question is whether compensation has been given to all these people or not.

SHRI HARI NATH MISHRAj i would respectfully submit tbat I have not examined the matter from this angle. Certainly, it fc a long, period of 25 years when the project became operative. There is ftp qoestion of the compensation not being arrived at. All tbe same, I will get it enquired into.

मान्यवर, महोदय से पूछना चाहता हूं कि नर्मदा प्रोजेक्ट को संपूर्ण करने के लिये विश्व बैंक से क्या सहायता मांगी गयी है और विश्व बैंक ने आज तक उस प्रोजेक्ट को संपूर्ण करने के लिये कितनी सहायता दी है और कितने वर्ष की अवधि में इसे संपूर्ण किया जायेगा?

श्री हरिनाथ मिश्र : उपसभापति महोदय, मैं इतना ही कह सकता हूं कि इस योजना से संबंध है गुजरात का, महाराष्ट्र का, मध्य प्रदेश का और राजस्थान का। अब विश्व बैंक से किस योजना के संबंध में कितनी रकम मांगी गयी है और उस के लिये वह दी गयी या नहीं दी गयी इस के लिये अभी उत्तर देने में मैं लाचार हूं।

श्री उपसभापति : कब तक यह पूरी होगी?

श्री हरिनाथ मिश्र : जैसा मैंने निवेदन किया, यह तो कई प्रान्तों का प्रश्न है।

श्री मीर्जा ईर्शादबेग एयुबबेग : श्रीमन्, मैंने यह भी पूछा है कि कितनी अवधि में वह संपूर्ण किया जाएगा। इतनी बड़ी योजना है। ... (व्यवधान)

श्री हरिनाथ मिश्र : उपसभापति महोदय, आप महसूस करेंगे कि इसमें मध्य प्रदेश पर जोर दिया गया है। प्रसंगवश मैंने बताया कि इसमें कई राज्य संबंधित हैं। अब विश्व बैंक से खास

इस योजना के लिए कितनी रकम मांगी गई और कितनी उपलब्ध हुई, उपलब्ध हुई या नहीं, इसका उत्तर अभी मैं नहीं दे सकता।

श्री मीर्जा ईर्शादबेग ऐयुबबेग : इसकी माहिती आप सभा पटल पर रखना चाहेंगे ?

श्री उपसभापति : इसकी सूचना एकत्र करके आप सभा पटल पर रख दीजिए।

श्री हरिनाथ मिश्र : किसी खास योजना के सम्बन्ध में माननीय सदस्य पूछे तो मैं रख दूंगा।

श्री उपसभापति : इसके बारे में कह रहे हैं।... (व्यवधान)

कुछ माननीय सदस्य : पूरा कब होगा इस बारे में बताइये। ... (व्यवधान)

SHRI HARi NATH MISHRA: Sir, only the preliminary talks have taken place with the representatives of the World Bank and nothing has been finalised. *(Interruptions).*

SHRI VITHALRAO MADHAVRAO JADHAV; Mr, Deputy Chairman, Sir, as regards the discussion on the Narmada project, I would like to say that likewise there are several projects which are going on in this country. I would like to ask in this connection whether the on-going projects which are under construction are going to be completed in the Seventh Five< Ye'ar Plan or not? What is the Government's position about that?

MR. DEPUTY CHAIRMAN; Not about other projects. Only ask about the Narmada project.

SHRI VITHALRAO MADHAVRAO JADHAV: Sir, the Narmada project is also connected with Maharashtra. From that point of view I am asking whether it is going to be completed in the Seventh Five-Year Plan or not.

MR, DEPUTY CHAIRMAN; When is this proje*t expected to be completed?

SHRI HARI NATH MISHRA; Sir, it has been tentatively decided that all the on-going projects we will try to finish by the Seventh Plan period. But so far as the World Bank aid is concerned, it depends on the representatives of the World Bank how long they will take. As *j* informed the House, only the preliminary talks have taken place, and nothing has been finalised

SHRI DARBARA SlNGH; Sir, the questio^ has been replied in general that all the on-going projects will be taken up and the money will be provided. He has made a statement to that effect. Is it the correct statement of the Minister so that we will pursue it?

SHRI HARI NATH MISHRA; Sir, it will be the effort of the State Governments to fully execute the on-going projects. But so far as the World Bank aid is concerned, nothing can be said with certainty.

Termination of services of khalasis io Railway Workshop, Jagadhri

*404. DR. C. SILVERA:

SHRI RAM BHAGAT PASWAN:f

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that services of the casual khalasis who were recruited ia the Jagadhri Workshop of Northern Railway Ofl the 29th December, 1980 and made regular on the 29lh January, 1981, were terminated w.e.f, 16th December, 1981, without assigning any reasons therefor;

(b) if so, what are the names of sudi khalasis and what arc the grounds on which their services were terminated;

(c) what are the circumstances under which some khalasis were reinstated with effect from the 3rd February, 1983 while khalasis belonging to the Scheduled Castes were nol reinstated; and

(d) by when the khalasis belonging to the Scheduled Castes are to be reinstated?

The question was actually asked on th« floor Of the House by Shrj Ram Bhagat PusWin.